

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3527
ANSWERED ON:29.07.2009
SWARNREKHA MULTIPURPOSE PROJECT
Kora Shri Madhu

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether environment clearance to Swarnrekha Multi-purpose Project and Nakti Dam, in Jharkhand, has been provided;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the steps taken/proposed to be taken by the Government to provide environmental clearance to the project; and
- (e) the time by which environment clearance is likely to be given to these projects?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) Subarnarekha (not Swarnrekha) Multipurpose Project in Orissa was accorded environmental clearance on 15.6.1984, which covers activities in the States of West Bengal and Jharkhand (previously falling in Bihar state) also. Separate proposal for environment clearance for Subarnarekha (not Swarnrekha) Multipurpose Project and Nakti Dam in Jharkhand have not been received.
- (b), (c), (d) and (e) Do not arise in view of the reply to part (a).